

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.01.2021 (MONDAY)

COURT – III (VIRTUAL MODE)

11:00 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 671 of 2020 & I.A No. 2116 of 2020	Amardeep Singh Bhatia Vs. Abhishek Nagori, Liquidator of Asian Natural Resources (India) Ltd. & Ors. With	Henna George	Arvind Kumar Gupta Mukund P. Unni-R1
2.	Comp. App. (AT) (Ins) No. 792 of 2020	Vitol S.A Vs. Abhishek Nagori & Ors.	Arvind Kumar Gupta	Mukund P. Unny-R1 Heena George-R8 Arvind Kumar Gupta-R2, R4, R4, R6 & R8
3.	Comp. App. (AT) (Ins) No. 742 of 2020	TrafiguraindiaPvt Ltd. Vs. TDT Copper Ltd.	Dheeraj Nair	Anshula Grover
4.	Comp. App. (AT) (Ins) No. 813 of 2020	Logwell Logistics and Aviation Services (OPC) Pvt. Ltd. Vs. Velankani Electronics Pvt. Ltd.	Uddyam Mukherjee	Ajay Kumar M
5.	Comp. App (AT) (Ins) No. 902 of 2020	Monitoring Agency of AnushFinlease& Construction Pvt. Ltd. Vs. State Bank of India & Ors.	Ashish Verma	Manas Shukla-R1 & R2 Bhawal Gaur-R4
6.	Comp. App. (AT) (Ins) No. 927 of 2020	Himalayan Cast Power Pvt. Ltd. Vs. Pankaj Khaitan, Resolution Professional of Sasi Power Pvt. Ltd.	Henna George	Neeraj Gupta
7.	Comp. App. (AT) (Ins) No. 928 of 2020	Sudershan Gupta Resolution Professional –VIL Ltd. Vs. Central bank of India & Ors.	Nipun Gautam	Kartik Rathi-R1 & R4 Akriti Gautam
8.	Comp. App. (AT) No. 211 of 2020	N. Gunasekar Vs. Global Finsol Pvt. Ltd.	K.S. Mahadevan	Goutham Shivshankar-R1 & R2 Raghuram Cadambi-R1, R2, R3, R4, R10 & R12

9.	Competition App. (AT) No. 15 of 2020	Plasser India Pvt. Ltd. Vs. The Competition Commission of India & Ors.	Lakshmikumaran	Kamal Nijhawan-R2 Rashmeet Kaur-R3 Abhishek Sharma-R4 Surendera Suryan-R7 Shama Nargis
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For Hearing

10.	Comp. App. (AT) No. 145 of 2020	Air Water Inc. Vs. Ellenbarrie Industrial Gases Ltd & Ors.	Dheeraj Nair	Vikrant Nair Nipun Katyal-R1 Vikrant Pachnanda-R2 Iram Hassan-R3 Shaunak Mitra-R4 Varinder Singh Dhiman-R5 & R7
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03:00 PM

In the court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

11.	Comp. App. (AT) No. 83 of 2020 & I.A. No. 1372 of 2020 Part Heard	P. Varadarajan & Ors. Vs. A Jawahar Palaniappan & Anr.	Pooja M. Saigal	Aditya Verma-R1 Devanshi Singh-R2
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2. Website: www.nclat.nic.in

**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**